GOVERNMENT OF INDIA MINISTRY OF CORPORATE AFFAIRS

RAJYA SABHA UNSTARRED QUESTION NO. 2755 ANSWERED ON TUESDAY THE 20th MARCH, 2018

CSR SPENDING IN MAHARASTRA

QUESTION

2755. SHRIMATI VANDANA CHAVAN:

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) whether the companies of both public and private sectors have mandatorily spent certain percentage of their profits on welfare development activities as Corporate Social Responsibility (CSR);
- (b) if so, the details of the amount utilised and major activities/ programmes undertaken by various public sector and private sector companies during the last three years, State/UT-wise including Maharashtra;
- (c) whether Government has laid emphasis on the effective implementation of CSR and if so, the details thereof; and
- (d) whether Government has constituted any committee/ authority to ensure proper use of CSR funds and to monitor the activities therein?

ANSWER

THE MINISTER OF STATE FOR LAW AND JUSTICE AND CORPORATE AFFAIRS

(SHRI P. P. CHAUDHARY)

(a) & (b): Section 135 of the Companies Act, 2013 ('the Act') mandates every company above the specified thresholds of turnover, or net worth, or net profit to spend at least two per cent of the average net profits earned during the three immediately preceding financial years on Corporate Social Responsibility (CSR) activities specified in Schedule VII of the Act. As per the data culled out from filings made by companies upto 30.11.2017 in the MCA21 registry for the years 2014-15, 2015-16 and 2016-17, the expenditure made by public and private companies on CSR is given in the Table below:

CSR expenditure by PSUs & Private Sectors companies for Three Financial Years

Sl.	Company Type	Financial Year	Financial Year	Financial Year	
No.		2014-15	2015-16	2016-17	
		(in Rs. crore)	(in Rs. crore)	(in Rs. crore)	
1.	PSUs	2673.85	4163.09	1325.83	
2.	Private Sector Companies	6890.92	9664.77	3393.17	
Total		9564.77	13827.86	4719.00	

The States/UTs-wise (including Maharashtra) CSR expenditure and development sector-wise CSR expenditure incurred by companies which have reported the CSR expenditure has been given at Annexure I and Annexure II respectively.

(c): Ministry has issued clarificatory circular and Frequently Asked Questions (FAQs) dated 18.06.2014 and 12.01.2016 respectively to facilitate the effective implementation of CSR provision by companies and professionals. The Ministry has also organised workshops throughout India to sensitise corporates for effective compliance of CSR provisions and has launched the National CSR Data Portal on 19.01.2018.

(d): No, Sir.

ANNEXURE —I ANNEXURE REFERRED TO IN REPLY TO RAJYA SABHA UNSTARED QUESTION NO. 2755 STATE/UT-WISE CSR EXPENDITURE DURING FY 2014-15, FY 2015-16 AND 2016-17

	CSR Expenditure (In Rs. Crores)						
Sl. No.	State/ UT	2014-15	2015-16	2016-17			
1	Andaman & Nicobar Islands	0.29	0.54	0.07			
2	Andhra Pradesh	403.91	1,220.54	101.69			
3	Arunachal Pradesh	11.03	1.49	7.98			
4	Assam	133.07	166.81	38.28			
5	Bihar	36.20	108.15	36.90			
6	Chandigarh	1.73	5.08	4.17			
7	Chhattisgarh	158.89	236.22	14.85			
8	Dadar & Nagar Haveli	2.54	12.03	1.65			
9	Daman & Diu	20.05	2.13	0.83			
10	Delhi	214.24	468.18	229.87			
11	Goa	26.60	30.25	10.54			
12	Gujarat	296.53	550.98	152.04			
13	Haryana	176.29	364.22	107.87			
14	Himachal Pradesh	9.30	51.71	10.57			
15	Jammu & Kashmir	40.57	103.02	27.83			
16	Jharkhand	75.86	115.70	24.24			
17	Karnataka	382.79	730.64	202.71			
18	Kerala	64.30	129.24	50.94			
19	Lakshadweep	0.00	0.30	0.00			
20	Madhya Pradesh	137.15	178.94	213.48			
21	Maharashtra	1,372.34	1,810.45	702.37			
22	Manipur	1.57	5.93	6.03			
23	Meghalaya	3.52	3.86	2.99			
24	Mizoram	1.03	1.08	0.08			
25	Nagaland	1.11	0.95	0.45			
26	Odisha	249.50	604.26	191.43			
27	Puducherry	1.81	6.31	3.71			
28	Punjab	53.86	68.17	20.17			
29	Rajasthan	271.36	472.46	84.99			
30	Sikkim	1.03	1.90	2.12			
31	Tamil Nadu	498.89	597.60	202.53			
32	Telangana	94.89	248.57	64.56			
33	Tripura	1.16	1.47	0.60			
34	Uttar Pradesh	138.64	406.93	120.34			
35	Uttarakhand	69.99	71.50	30.74			
36	West Bengal	178.61	399.89	121.12			
37	Pan India*	4,434.12	4,650.39	1,928.26			
	Grand Total	9,564.77	13,827.86	4,719.00			

* Companies either did not specify the names of States or indicated more than one State who projects were undertaken.								

ANNEXURE II

ANNEXURE REFERRED TO IN REPLY TO RAJYASABHA UNSTARED QUESTION NO. 2755

SECTOR-WISE CSR EXPENDITURE FOR FY 2014-15, FY 2015-16 AND FY 2016-17

CSR Expenditure (In Rs. Crores)						
SI. No.	Sectors	2014-15	2015-16	2016-17		
1.	Health/ Eradicating Hunger/ Poverty and malnutrition/ Safe drinking water / Sanitation	2,382.27	4,330.21	1,201.37		
2.	Education/ Differently Abled/ Livelihood	3,021.47	4,689.81	1,605.05		
3.	Rural development	1,031.02	1,327.57	628.56		
4.	Environment, Animal Welfare, Conservation Of Resources	812.31	901.80	306.68		
5.	Swachh Bharat Kosh	94.52	323.24	89.35		
6.	Any Other Funds	272.58	322.63	137.70		
7.	Gender equality / Women empowerment / Old age homes / Reducing inequalities	172.63	331.50	122.60		
8.	Prime Minister's National Relief Fund	211.04	206.08	109.81		
9.	Encouraging Sports	53.36	134.76	51.73		
10.	Heritage Art and Culture	113.62	114.90	49.64		
11.	Slum Area Development	101.07	13.60	1.97		
12.	Clean Ganga Fund	4.64	32.52	22.97		
13.	Other Sectors (Technology Incubator And Benefits To Armed Forces, Admin Overheads and others*)	1,294.24	1,099.24	391.57		
Total Amount (in Rs. Crore)		9,564.77	13,827.86	4,719.00		

^{*} not specified
